

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/10/2020

O.A./260/411/2020

PRASANTA KUMAR SAHOO

-V/S-

EMPLOYEES STATE INSURANCE CORPORATION

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. S. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. S. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the applicant and Mr. S. K. Pattnaik, learned counsel appearing on behalf of respondent no. 2 are present and heard through VC. Applicant is aggrieved because his request for transfer to regional office as per his representation dated 06.03.2019 at Annexure A/3 series has not been considered by Respondent No.2 and the OA be disposed of with a direction to consider the same. Learned counsel for respondent no.2 submitted that he does not have objection if OA is disposed of with direction to consider his representation without expressing any opinion on merits of the case.</p> <p>In view of the above submission and limited prayer of the applicant's counsel, the OA is disposed of at this stage without expressing any opinion on merit of the case, with a direction to respondent no. 2/competent authority to consider the representation dated 06.03.2019 (Annexure A/3) in accordance with law by passing a speaking order, copy of which is to be communicated to the applicant within one month from the date of receipt of this order.</p> <p>The OA stands disposed of accordingly.</p> <p>Urgent copy of the order to learned counsel for both the sides. Parties are to take action on the basis of the order which will be uploaded on the website of this Tribunal.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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